

Filing No. BA/8562/2020

Avinash Singh @ Avinash Kumar Singh Vs The State of Jharkhand

Advocate's Name- Mr. Rajiv Lochan

Defects:-

9. (i) Pagination in Index and report of Oath Commissioner at page-1 does not tally.
- (ii) Name of petition appears to differ from execution at vak. at page-1 and body of vak.